CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.28/2002 in OA No.524/2001

New Delhi, this // day of February, 2002

Hon'ble Shri M.P. Singh, Member(A) Hon'ble Shri Shanker Raju, Member(J)

Vajendra Joshi

. Applicant

(Applicant in person)

Versus

CSIR & Anr.

Respondents

ORDER(in circulation)

By Shri M.P. Singh, Member(A)

This Review Application is filed on behalf of applicant seeking review of our judgement dated 1.1.2002 by which OA No.524/2001 was dismissed being devoid of merit and for the detailed reasons mentioned therein. We find that the review applicant is only trying to build up a case for a review on the same set of facts and grounds which have already been discussed and taken care of by us before delivering the aforesaid judgement. In this view of the matter, we are unable to entertain the present RA under Section 22(3)(f) of Administrative Tribunals Act, 1985 read with Order 47, Rule 1 of CPC. In the result, the RA is rejected. No costs.

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(Shanker Raju) Member(J) M.P. Singh) Member(A)

/gtv/